

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1235

ANSWERED ON:17.08.2012

GAS-BASED POWER GENERATION

Pathak Shri Harin;Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of POWER be pleased to state:

- (a) the present capacity of gas-based power generating stations along with the requirement and supply of gas to various power projects in the country during each of the last three years and the current year, State/UT-wise;
- (b) the State-wise details of number of gas-based power projects affected due to short supply of gas along with the steps being taken by the Government to allocate more gas for gas-based power projects in the country;
- (c) the quantum of indigenous natural gas available and the quantum of long term contracted RLNG available for power generation in the country, State/UT-wise;
- (d) whether the Government has allocated gas on firm basis for the upcoming gas- based power projects i.e. GSPC Pipavav Power Company Limited and GSEG expansion projects in Gujarat;
- (e) if so, whether the State Government of Gujarat/GUVNL has requested the Union Government for additional allocation of gas for meeting the shortage of gas in these projects; and
- (f) if so, the details thereof and the response of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Details of capacity of gas based power generating station, gas requirement and supply of gas to different power stations in the country during last 3 years i.e. 2009-10, 2010-11, 2011-12 and the current year i.e. April – June 2012, is at Annex- A, B, C and D respectively.

(b): Station-wise details of generation loss due to short supply of gas as reported by power utilities for the last 3 years i.e. 2009-10, 2010-11, 2011-12 and the current year i.e. April – June 2012, is enclosed at Annex- A, B, C and D respectively.

Government of India has adopted a multi-pronged strategy to augment gas supplies and bridge the gap between supply and demand for the domestic market is as under:

(i) Ministry of Petroleum & Natural Gas (MOP&NG) is taking necessary steps to augment production of natural gas from the gas fields/wells.

(ii) MOP&NG is taking necessary steps to increase availability of gas from domestic sources by awarding gas blocks for Exploration & Production (E&P) activities in various sedimentary basins of the country under the New Exploration Licensing Policy (NELP).

(iii) MOP&NG is encouraging import of gas in the form of Liquefied Natural Gas (LNG) and also making efforts for import of gas through international pipeline projects.

(c): The quantum of indigenous natural gas (including long term contracted RLNG) available/consumed by power projects in the country during year 2011-12 was 56.37 MMSCMD. The project- wise/State-wise details are given in Annex-C.

(d): No, Madam.

(e) & (f): Yes, Madam. State Government of Gujarat/GUVNL has requested the Union Government for allocation of gas for the upcoming gas-based power Projects i.e. GSPC Pipavav Power Company Limited and GSEG expansion Projects in Gujarat. The proposal for allocation of gas to the recommended projects including the aforesaid projects of Gujarat was placed before Empowered Group of Ministers (EGOM) in its meeting held on 24.02.2012. However, no allocation could be made to any of the projects due to non-availability of KG D6 gas as indicated by MOP&NG.